

(2)

Central Administrative Tribunal, Principal Bench

Original Application No.2274 of 2003

New Delhi. this the 16th day of September.2003

**Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. R.K. Upadhyaya, Member(A)**

Shri. Pradeep Kumar Gupta (Primary Teacher)
S/o Shri R.C. Gupta.
R/o C/o Raj Singh (Lala)
Mohalla Mangoo,
Village Post Ghitorni.
New Delhi-30

.... Applicant

(By Advocate: Shri K.C. Nayak)

Versus

1. Commissioner, Kendriya Vidyalaya Sangathan,
Head Quarter, 18, Shaheed Jeet Singh Marg,
New Mehrauli Road.
New Delhi

2. Assistant Commissioner.
Kendriya Vidyalaya Sangathan,
(Delhi Region)
J.N.U. Campus, New Mehrauli Road,
New Delhi

3. Principal
Kendriya Vidyalaya
AFS, Arjangarh, New Delhi

.... Respondents

O R D E R (ORAL)

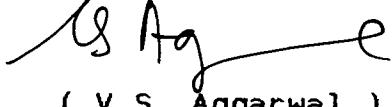
By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant has informed
that he has already preferred an appeal with the concerned
authorities.

2. Keeping in view that the appeal has been filed,
the present application must be taken to be premature.
Dismissed.


(R.K. Upadhyaya)

Member(A)


(V.S. Aggarwal)
Chairman

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